

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 8<sup>th</sup> MAY, 2024, 10:30 A.M.**

**IA (IBC)/69/GB/2024  
In CP (IB)/31/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	P. L. Vehicals Pvt. Ltd. Vs State Bank of India
Under Section	U/s 10 of IBC, 2016

For Petitioner (s) : Mr. Mr. Lzafeer Ahmad B. F., Adv.

For Respondent (s) : Ms. A. Khaitan, CA, R-1

**ORDER**

**IA (IBC)/69/GB/2024**

Ld. Counsel Mr. Lzafeer Ahmad B. F. appears on behalf of the Applicant. Ld. Authorized Representative CA Ms. A. Khaitan represents R-1. Despite service of notice, there is no appearance for R-2, i.e. Income Tax Department. Applicant is directed to serve the notice once again on the concerned Nodal Officer of the Income Tax Department. List the matter for appearance of R-2 and further consideration on **29.05.2024**.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**H.V. Subba Rao**  
Member (Judicial)